

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal(AT) No. 36 of 2018

IN THE MATTER OF:

Karnataka Power Corporation Limited

...Appellant

Vs

Competition Commission of India and Ors.

....Respondents

Present:

For Appellant: Mr. Achyuth Ajith Kumar, Advocate.

**For Respondents: Mr. Yaman Verma and Ms. Aakarshi Agarwal,
Advocates for Respondent Nos. 2, 3 & 4.**

O R D E R

13.09.2019 It is informed that Hon'ble Supreme Court has already passed an interim order of stay of this Competition Appeal on 16.08.2019 in Transfer Petition(S)(Civil) No(s). 2008-2013/2019. For the reason, aforesaid, we adjourn the case.

Post the appeal on **18th November, 2019**. Parties will inform the developments on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

(Kanthi Narahari)
Member(Technical)